

**NATIONAL COMPANY LAW TRIBUNAL**  
**राष्ट्रीय कंपनी विधि अधिकरण**  
**CUTTACK BENCH**  
**कटक खंडपीठ**

**ORDER SHEET OF THE HEARING ON 26<sup>th</sup> SEPTEMBER, 2022, 10:30 A.M.**

IA (IB) No. 229/CB/2022, (CP(IB) No.145/CTB/2019)

**Present: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj**  
**2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

Name of the Company	Sagar Business Pvt. Ltd. -Vs- Srabani Construction Pvt. Ltd.
Under Section	9 IBC

For Petitioner (s)

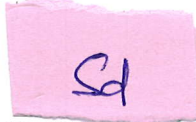
Mr. Chaitanya Kumar Ray, CMA. (Ex- IRP)

For Respondent (s)

**ORDER**

Matter heard. Reserved for order.

  
**Satya Ranjan Prasad**  
**Member (Technical)**

  
**P. Mohan Raj**  
**Member (Judicial)**